

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

7. Intervention Petition 7/2023

IN

C.P.(CAA)/209/MB/2022

IN

C.A.(CAA)/204/MB/2022

CORAM: SHRI. H.V.SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **14.07.2023**

NAME OF THE PARTIES: Zee Entertainment Enterprises Limited

SECTION 230 (I) OF COMPANIES ACT, 2013

ORDER

Mr. Ankit Lohia a/w Mr. Sachin Chandrana, Mahek Naik i/b Manilal Kher
Ambalal & Co. counsel appearing for the IDBI Trusteeship Service Limited,
Senior counsel Mr. Navroz Seervai, Ms. Vatsala Kumar i/b Trilegal, counsel
appearing for the Zee Entertainment Enterprises Limited are present.

Intervention Petition 7/2023

The above intervention Petition 7/2023 is listed on board today as it was
numbered subsequently after hearing the submissions of the intervenor.
Intervenor was already orally permitted to file their written submission.
Accordingly, he filed the written submissions.

The above Intervention petition is **reserved for order** along with other
objection Applications.

Sd/-
MADHU SINHA
Member (Technical)

//SKS//

Sd/-
H.V.SUBBA RAO
Member (Judicial)